

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - II  
CHENNAI

(6)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 17/09/2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)  
SHRI .S.VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/966/2019  
PETITION NUMBER : IBA/578/2019  
NAME OF THE PETITIONER(S) : M S VISWANATHAN (IRP) (LEO PRIMECOMP P LTD)  
NAME OF THE RESPONDENT(S) :  
UNDER SECTION : 22(2)&22(3) OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1	M. S. VISWANATHAN	Resolution Professional	M. S. Viswanathan
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[6]

[MA/966/2019 IN IBA/579/2019]

**ORDER**

On the application moved by the IRP (Mr. M.S. Viswanathan) seeking approval over the proposal made by the CoC passing a resolution on 26.08.2019 for continuation of IRP as RP, this Bench hereby approved the resolution with a direction to the IRP to continue as RP as approved by the CoC.

Accordingly, this MA/966/2019 is hereby **allowed**.

  
[S. VIJAYARAGHAVAN]  
Member (Technical)

  
[B.S.V. PRAKASH KUMAR]  
Member (Judicial)

vs